

Matter listed on 17.04.2021 for hearing in the court of
I Addl. Civil Judge & JMFC, Anekal.

Sl.No.	Case numbers	Sl.No.	Case numbers
1	OS No.547/2007	32	OS No.228/2020
2	OS No.701/2008	33	OS No.83/2021
3	OS No.553/2008	34	OS No.09/2021
4	OS No.687/2008	35	OS No.102/2021
5	OS No.395/2009	36	FDP No.8/2019
6	OS No.425/2010	37	Misc No.13/2013
7	OS No.581/2010	38	Misc No.3/2015
8	OS No.563/2011	39	Misc No.4/2015
9	OS No.689/2011	40	Misc No.5/2018
10	OS No.641/2012	41	Misc No.21/2019
11	OS No.709/2013	42	Misc No.3/2020
12	OS No.573/2013	43	Ex No.7/2008
13	OS No.391/2013	44	Ex No.16/2008
14	OS No.725/2013	45	Ex No.29/2010
15	OS No.577/2014	46	Ex No.4/2012
16	OS No.427/2014	47	Ex No.19/2014
17	OS No.285/2014	48	Ex No.10/2016
18	OS No.538/2014	49	Ex No.12/2016
19	OS No.475/2015	50	Ex No.2/2017
20	OS No.161/2015	51	Ex No.3/2017
21	OS No.35/2016	52	Ex No.5/2017
22	OS No.61/2016	53	Ex No.6/2017
23	OS No.415/2017	54	Ex No.8/2017
24	OS No.347/2017	55	Ex No.9/2017
25	OS No.449/2018	56	Ex No.9/2018
26	OS No.515/2018	57	Ex No.19/2019
27	OS No.473/2018	58	Ex No.18/2019
28	OS No.95/2019	59	Ex No.3/2021
29	OS No.540/2019	60	CC No.1810/2016
30	OS No.246/2020	61	CC No.731/2016
31	OS No.463/2020	62	CC No.1726/2016

63	CC No.722/2010	93	CC No.2159/2016
64	CC No.79/2008	94	CC No.124/2016
65	CC No.917/2009	95	CC No.567/2017
66	CC No.763/2010	96	CC No.669/2017
67	CC No.722/2010	97	CC No.433/2017
68	CC No.190/2011	98	CC No.1850/2017
69	CC No.447/2011	99	CC No.547/2017
70	CC No.1227/2011	100	CC No.1073/2017
71	CC No.1217/2012	101	CC No.363/2019
72	CC No.372/2012	102	CC No.195/2019
73	CC No.657/2013	103	CC No.6947/2020
74	CC No.225/2013	104	PCR No.282/2015
75	CC No.880/2014	105	PCR No.328/2020
76	CC No.1260/2014	106	CrI Misc No.1163/2016
77	CC No.645/2014	107	CrI Misc No.645/2020
78	CC No.333/2014		
79	CC No.1088/2014		
80	CC No.369/2014		
81	CC No.919/2015		
82	CC No.635/2015		
83	CC No.649/2015		
84	CC No.271/2015		
85	CC No.2001/2016		
86	CC No.1138/2016		
87	CC No.1751/2016		
88	CC No.935/2016		
89	CC No.239/2016		
90	CC No.934/2016		
91	CC No.1595/2016		
92	CC No.1588/2016		

Note: Morning session PO is on training.

I Addl. Civil Judge & JMFC,
Anekal.

